

HIGH COURT OF SIKKIM



NEWSLETTER

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EDITORIAL BOARD

Hon'ble Mr. Justice Arup Kumar Goswami, Chief Justice,
High Court of Sikkim/Patron-in-Chief

Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim/Chairman

Mr. Thokchom Indrajit Singh, Assistant Registrar (L)/Member

COMPILED BY

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VACANCIES IN COURTS

(i) Vacancies in the High Court of Sikkim as on 31.12.2019

Sl. No.	Sanctioned Strength	Working Strength	Vacancies
1.	03	03	NIL

(ii) Vacancies in the District & Subordinate Courts as on 31.12.2019

Sl. No.	Sanctioned Strength	Working Strength	Vacancies
1.	Sikkim Superior Judicial Service (SSJS) - 13	10	03 <ul style="list-style-type: none"> ● Central Project Coordinator, e-Courts ● 01 post in the cadre of SSJS created (in compliance to the direction passed by the Hon'ble Supreme Court in Brij Mohan Lal Vs. Union of India) ● District and Sessions Judge (Spl. Div-II)
2.	Sikkim Judicial Service (SJS) - 12	09	03 <ul style="list-style-type: none"> ● Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan. ● Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, East Sikkim. ● Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim.
Total	25	19	06

(1) INSTITUTION, DISPOSAL & PENDENCY OF CASES**(i) Statement of Main & Misc. Cases in the High Court of Sikkim from 01.10.2019 to 31.12.2019.**

Sl. No.	Pending as on 01.10.2019	Institution 01.10.2019 to 31.12.2019	Disposal 01.10.2019 to 31.12.2019	Pending as on 31.12.2019
	Main Cases	Main Cases	Main Cases	Main Cases
1.	253	41	60	234

(ii) Total Institution, Disposal & Pendency of cases in the Subordinate Courts of Sikkim from 01.10.2019 to 31.12.2019.

NAME OF THE COURT		CIVIL CASES				CRIMINAL CASES			
		Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019	Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019
East District at Gangtok	Main cases	199	44	73	170	527	171	177	521
	Misc. cases	71	48	60	59	65	270	283	52
West District at Gyalshing	Main cases	22	06	04	24	28	12	24	16
	Misc. cases	18	14	13	19	01	24	25	00
North District at Mangan	Main cases	06	04	09	01	18	16	14	20
	Misc. cases	00	05	05	00	03	19	19	03
South District at Namchi	Main cases	45	22	18	49	158	121	93	186
	Misc. cases	54	33	49	38	04	83	76	11
Family Courts	Main cases	108	40	51	97	48	19	33	34
	Misc. cases	06	00	06	00	10	12	03	19
Fast Track Courts	Main cases	-	-	-	-	09	03	03	09
	Misc. cases	-	-	-	-	00	03	03	00
Juvenile Justice Boards	Main cases	-	-	-	-	15	07	07	15
	Misc. cases	-	-	-	-	00	02	02	00
Total Main Cases		380	116	155	341	803	349	351	801
Total Misc. Cases		149	100	133	116	83	413	411	85

INSTITUTION, DISPOSAL AND PENDENCY OF CASES DISTRICT WISE

(2) Total Institution, Disposal and Pendency of cases in the Subordinate Courts of Sikkim from 01.10.2019 to 31.12.2019.

(i) East District at Gangtok.

NAME OF THE COURTS		CIVIL CASES				CRIMINAL CASES			
		Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019	Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019
District & Sessions Judge (East)	Main cases	104	26	39	91	263	46	43	266
	Misc. cases	37	40	42	35	06	88	91	03
District & Sessions Judge (Spl. Div.-I)	Main cases	18	00	09	09	06	00	00	06
	Misc. cases	04	00	00	04	00	01	00	01
District & Sessions Judge (Spl. Div.-II)	Main cases	22	01	06	17	09	00	02	07
	Misc. cases	12	00	04	08	00	02	02	00
Chief Judicial Magistrate-cum-Civil Judge (East)	Main cases	07	03	04	06	158	94	96	156
	Misc. cases	00	03	03	00	52	114	129	37
Civil Judge-cum-Judicial Magistrate (East)	Main cases	37	13	13	37	76	29	30	75
	Misc. cases	15	05	09	11	07	64	60	11
Civil Judge-cum-Judicial Magistrate Chungthang Sub-division stationed at Gangtok (East)	Main cases	09	00	02	07	00	00	00	00
	Misc. cases	01	00	00	01	00	00	00	00
Civil Judge-cum-Judicial Magistrate Rangpo Sub-division, East Sikkim	Main cases	02	01	00	03	07	00	05	02
	Misc. cases	02	00	02	00	00	01	01	00
Civil Judge-cum-Judicial Magistrate Rongli Sub-division, East Sikkim	Main cases	00	00	00	00	08	02	01	09
	Misc. cases	00	00	00	00	00	00	00	00
Total Main Cases		199	44	73	170	527	171	177	521
Total Misc. Cases		71	48	60	59	65	270	283	52

(ii) West District at Gyalshing

NAME OF THE COURT		CIVIL CASES				CRIMINAL CASES			
		Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019	Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019
District & Sessions Judge (West)	Main cases	13	05	02	16	19	02	11	10
	Misc. cases	14	14	12	16	00	06	06	00
Chief Judicial Magistrate-cum-Civil Judge (West)	Main cases	01	00	00	01	01	03	03	01
	Misc. cases	02	00	00	02	00	04	04	00
Civil Judge-cum-Judicial Magistrate (West)	Main cases	05	01	02	04	02	02	03	01
	Misc. cases	01	00	00	01	00	06	06	00
Civil Judge-cum-Judicial Magistrate, Soreng Subdivision, West Sikkim	Main cases	03	00	00	03	06	05	07	04
	Misc. cases	01	00	01	00	01	08	09	00
Total Main Cases		22	06	04	24	28	12	24	16
Total Misc. Cases		18	14	13	19	01	24	25	00

(iii) North District at Mangan

NAME OF THE COURTS		CIVIL CASES				CRIMINAL CASES			
		Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019	Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019
District & Sessions Judge (North)	Main cases	06	04	09	01	05	04	02	07
	Misc. cases	00	05	05	00	02	04	06	00
Chief Judicial Magistrate-cum-Civil Judge (North)	Main cases	00	00	00	00	03	10	07	06
	Misc. cases	00	00	00	00	01	06	04	03
Civil Judge-cum-Judicial Magistrate (North)	Main cases	00	00	00	00	05	02	02	05
	Misc. cases	00	00	00	00	00	04	04	00
Civil Judge-cum-Judicial Magistrate, Chungthang Sub Division, North Sikkim	Main cases	00	00	00	00	05	00	03	02
	Misc. cases	00	00	00	00	00	05	05	00
Total Main Cases		06	04	09	01	18	16	14	20
Total Misc. Cases		00	05	05	00	03	19	19	03

(iv) South District at Namchi

NAME OF THE COURTS		CIVIL CASES				CRIMINAL CASES			
		Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019	Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019
District & Sessions Judge (South)	Main cases	26	12	16	32	86	20	15	91
	Misc. cases	47	29	40	36	02	20	22	00
Chief Judicial Magistrate-cum- Civil Judge (South)	Main cases	00	00	00	00	22	63	64	21
	Misc. cases	00	00	00	00	01	16	06	11
Civil Judge-cum- Judicial Magistrate (South)	Main cases	08	09	04	13	12	06	08	10
	Misc. cases	02	02	04	00	00	13	13	00
Civil Judge-cum-Judicial Magistrate, Jorethang Sub Division (South)	Main cases	03	01	02	02	22	21	02	41
	Misc. cases	02	02	03	01	00	25	25	00
Civil Judge-cum-Judicial Magistrate, Yangang Sub Division (South)	Main cases	08	00	06	02	16	11	04	23
	Misc. cases	03	00	02	01	01	09	10	00
Total Main Cases		45	22	18	49	158	121	93	186
Total Misc. Cases		54	33	49	38	04	83	76	11

(v) Family Courts

NAME OF THE COURT		CIVIL CASES				CRIMINAL CASES			
		Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019	Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019
Family Court, East at Gangtok	Main cases	61	22	23	60	26	12	22	16
	Misc. cases	06	00	06	00	03	08	02	09
Family Court West at Gyalshing	Main cases	13	06	07	12	04	02	02	04
	Misc. cases	00	00	00	00	00	00	00	00
Family Court North at Mangan	Main cases	00	00	00	00	00	00	00	00
	Misc. cases	00	00	00	00	00	00	00	00
Family Court South at Namchi	Main cases	34	12	21	25	18	05	09	14
	Misc. cases	00	00	00	00	07	04	01	10
Total Main Cases		108	40	51	97	48	19	33	34
Total Misc. Cases		06	00	06	00	10	12	03	19

(vi) Fast Track Court

NAME OF THE COURT		CRIMINAL CASES			
		Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019
Fast Track Court (East & North) at Gangtok	Main cases	07	02	03	06
	Misc. cases	00	03	03	00
Fast Track Court (South & West) at Gyalshing	Main cases	02	01	00	03
	Misc. cases	00	00	00	00
Total Main Cases		09	03	03	09
Total Misc. Cases		00	03	03	00

(vii) Juvenile Justice Boards

NAME OF THE COURTS		CRIMINAL CASES			
		Opening balance as on 01.10.2019	Institution from 01.10.2019 to 31.12.2019	Disposal from 01.10.2019 to 31.12.2019	Pendency at the end of 31.12.2019
Juvenile Justice Board East, at Gangtok	Main cases	09	05	03	11
	Misc. cases	00	02	02	00
Juvenile Justice Board West, at Gyalshing	Main cases	00	01	00	01
	Misc. cases	00	00	00	00
Juvenile Justice Board North, at Mangan	Main cases	01	00	00	01
	Misc. cases	00	00	00	00
Juvenile Justice Board South, at Namchi	Main cases	05	01	04	02
	Misc. cases	00	00	00	00
Total Main Cases		15	07	07	15
Total Misc. Cases		00	02	02	00

SOME RECENT MAJOR EVENTS

1. **SWEARING-IN- CEREMONY OF HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI, CHIEF JUSTICE, HIGH COURT OF SIKKIM.**



The swearing in ceremony of Hon'ble the Chief Justice of the High Court of Sikkim on 15th October, 2019

The Hon'ble Governor of Sikkim Mr. Ganga Prasad administered the oath of office to the Hon'ble Chief Justice, High Court of Sikkim on 15th October, 2019 at Raj Bhawan, Gangtok. Present on the occasion were the Hon'ble Chief Minister of Sikkim, Mr. Prem Singh Tamang, Mr. L.B. Das, Hon'ble Speaker of Sikkim Legislative Assembly; Hon'ble Mrs. Meenakshi Madan Rai, Judge, High Court of Sikkim; Hon'ble Mr. Bhaskar Raj Pradhan, Judge, High Court of Sikkim, Hon'ble Cabinet Ministers and other dignitaries.

2. **COMMENDATION CEREMONY OF THE BEST PARA-LEGAL VOLUNTEERS AND LEGAL AID PANEL LAWYERS HELD AT THE CONFERENCE HALL OF THE SIKKIM STATE LEGAL SERVICES AUTHORITY ON 25th OCTOBER, 2019**



Panel Lawyers of Sikkim State Legal Services Authority with Hon'ble the Chief Justice and Hon'ble Judges

Hon'ble Mr. Justice Arup Kumar Goswami, Chief Justice, High Court of Sikkim and Patron-in-Chief, Sikkim State Legal Services Authority was the Chief Guest on the occasion.

Hon'ble Mrs. Meenakshi Madan Rai, Judge, High Court of Sikkim and Hon'ble Executive Chairperson, Sikkim State Legal Services Authority presided over the function. Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim was present as the Guest of Honour.

3. 70th CONSTITUTION DAY CELEBRATION



(From Left to Right) Hon'ble Mr. Justice Arup Kumar Goswami, Chief Justice, High Court of Sikkim, Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim and Hon'ble Mr. Bhaskar Raj Pradhan, Judge, High Court of Sikkim.

The Constitutional Day was celebrated at the Auditorium Hall, High Court of Sikkim on 26th November, 2019. Present on the occasion were Hon'ble Mr. Justice Arup Kumar Goswami, Chief Justice, High Court of Sikkim, Hon'ble Mrs. Justice Meenakshi Madan Rai, Hon'ble Mr. Justice Bhaskar Raj Pradhan, Senior Advocates, Dr. T. Doma Bhutia, Additional Advocate General, Government of Sikkim, Registrar General, Registrar, Judicial Officers stationed at Gangtok, Advocates. Officers and Staff of the High Court of Sikkim.

Hon'ble the Chief Justice, High Court of Sikkim led the reading of the preamble of the Constitution of India which was duly followed by the Hon'ble Judges and invitees. Hon'ble the Chief Justice also spoke on the occasion about the significance of this day tracing its history with numerous landmark judgments of the Hon'ble Supreme Court of India.

IMPORTANT VISITS & CONFERENCES

1. Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim attended "One Day's Conference of the Chairpersons and Members of the Juvenile Justice Committees of the Different High Courts" held at the Auditorium of the Additional Building Complex of the Supreme Court of India, New Delhi held on 9th November, 2019. Her Ladyship was accompanied by Ms. Jyoti Kharka, Registrar, High Court of Sikkim and Member, High Court Juvenile Justice Committee.
2. Hon'ble Mr. Justice Arup Kumar Goswami, Chief Justice, High Court of Sikkim attended the launching of translated Assamese version of the book titled "The Courts of India: Past and Present" on 11th November, 2019 at the Gauhati High Court.
3. Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim attended "Orientation Programme for Junior Division Judges (P-1189) at the National Judicial Academy, Bhopal, Madhya Pradesh as Resource Person held on 17th November, 2019.
4. Hon'ble the Chief Justice, High Court of Sikkim inspected District & Sessions Court, South District and the Court of Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division South Sikkim on 3rd December, 2019. His Lordship was accompanied by Registrar General, High Court of Sikkim and Officer on Special Duty, High Court of Sikkim.
5. Hon'ble the Chief Justice, High Court of Sikkim inspected District & Sessions Court, West District at Gyalshing on 8th December, 2019. His Lordship was accompanied by the Registrar General, High Court of Sikkim and Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
6. Hon'ble the Chief Justice, High Court of Sikkim inspected the Court of Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim and the Court of Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim on 9th December, 2019. His Lordship was accompanied by the Registrar General, High Court of Sikkim and Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
7. Hon'ble the Chief Justice, High Court of Sikkim inspected District & Sessions Court, North District at Mangan on 11th December, 2019. His Lordship also inspected the Court of Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division North Sikkim on 12th December, 2019. His Lordship was accompanied by the Registrar General, High Court of Sikkim and Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.

8. Hon'ble the Chief Justice, High Court of Sikkim inspected the Court of Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, East Sikkim and the Court of Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, East Sikkim on 14th December, 2019. His Lordship was accompanied by the Registrar General, High Court of Sikkim, Officer on Special Duty, High Court of Sikkim and Additional Registrar-cum-PPS to Hon'ble the Chief Justice.
9. Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim and Chairperson, Juvenile Justice Committee attended "One Day's National Level Conference on the Effective Implementation of the Juvenile Justice (Care & Protection of Children) Act, 2015" organised by the Juvenile Justice Committee of the Supreme Court of India in collaboration with UNICEF, held on 14th December, 2019 at the Auditorium of the Additional Building Complex of the Supreme Court of India, New Delhi.